

DVC has failed to supply 270 MVA to these plants;

(c) whether the loss of 167000 tonnes of saleable steel has been incurred last year (1982-83), and that at Bhilai alone production loss last year amounted to 36,000 tonnes of saleable steel, and

(d) the steps, if any, contemplated or being taken to avoid this sort of detrimental delay ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) The erection and commissioning of Captive Power Plants at Durgapur and Bokaro have been delayed.

Work at the Rourkela captive power plant is as per schedule. The new captive power plant for Bhilai has recently been sanctioned.

(b) Yes, Sir.

(c) The total loss of production of saleable steel at the SAIL integrated steel plants due to shortage of power during the year 1982-83 had been 443,200 tonnes out of which 36,500 tonnes had been at Bhilai Steel Plant.

(d) Delays in commissioning and erection of the captive power plants have occurred mostly on account of failure of construction agencies and equipment suppliers to keep the time schedule. Government and SAIL are closely monitoring the performance of the implementing agencies, who have been directed to augment their resources for expeditious implementation of the projects.

Production of Heavy Water in the Existing Heavy Water Plants

648. SHRI RATANSINH RAJDA : Will the PRIME MINISTER be pleased to state :

(a) the actual production of the heavy water in the five existing heavy

water plants against their total rated installed capacity of 314 tonnes a year;

(b) whether it is a fact that all the five plants are almost non-functioning as there are frequent operational failures due to massive power cut; and

(c) the steps, if any, taken by Government to achieve technological break-through in the production of heavy water ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Three Heavy Water Plants are in operation. The two other Plants at Kota and Talcher are under-going commissioning trials. The actual production of heavy water for the three operating plants with a total installed capacity of 152 tonnes per year was 22.5 tonnes during 1982-83.

It is not correct to say that the five plants are non-functional. The operational problems are being solved and the plants are being kept functional. Efforts are also being made to overcome the difficulties arising out of power cuts.

(c) The constraints faced by the plants are not related to technological inadequacy. Efforts are also being made to improve on the established technologies and to develop alternate processes.

Sarkaria Commission on Centre-State Relations :

649 : SHRI AMAR ROYPRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Sarkaria Commission on Centre-States relations has been constituted;

(b) if so, the details of terms of the reference of the Commission;

(c) whether it is a fact that it has not so far started functioning; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI NIHAR RANJAN LASKAR) :

(a) Yes Sir.

(b) The terms of reference of Commission are incorporated in MHA Notification No. IV.11017/1/83-CSR dated 9.6.1983. [Copy laid on the Table of the House. (Placed in library. See No Lt. 6740/83)]

(c) The Commission has already started functioning.

(d) Does not arise.

Mid-Term Appraisal of Sixth Plan

650. SHRI AMAR ROYPRADHAN : Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Government have made a mid-term appraisal of the Sixth Plan;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether it is also a fact that Government have prepared a draft for Seventh Plan; and

(d) if so, the main feature of the Plan?

THE MINISTER OF PLANNING
(SHRI S.B. CHAVAN) : (a) and (b) The mid-term appraisal of the Sixth Plan is in the final stages of completion.

(c) No, Sir.

(d) Does not arise.

Amity between two Communities :

651. SHRI K. MALLANNA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a news item in the

Hindustan Times dated 29 June, 1983 that a Hindu youth and his Sikh friend jumped before a running train in Amritsar to demonstrate to the people the need for amity between the two communities; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI NIHAR RANJAN LASKAR) :

(a) and (b) The news item appeared in Hindustan Times dated 29 June, 1983. The matter has been brought to the notice of the Government of Punjab who will take appropriate action in accordance with the law.

Central aid to States for Drought

652. SHRI K. PRADHANI : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that Central Government have recently provided some financial assistance to States during the Sixth Five Year Plan;

(b) if so, whether any consideration has been made in view of the drought situation taking place in such States and

(c) if so, the details in this regard?

THE MINISTER OF PLANNING
(SHRI S.B. CHAVAN) : (a) Yes, Sir. It has been decided to make available additional Central assistance of Rs. 1650 crores in the two year period 1983-84 and 1984-85 over and above the Rs. 15350 crores originally envisaged for the Sixth Five Year Plan.

(b) and (c) Apart from the Central assistance for the Plan, the drought affected states are provided a advance plan assistance for drought relief in terms of the procedures prescribed for the purpose. Such advance Plan assistance released to the drought affected States amounted to Rs. 183.26 crores in 1980-81, Rs. 159.91 crores in 1981-82 and Rs. 423.33 crores in 1982-83.